

OFFICE OF THE DISTRICT JUDGE (SOUTH DELHI)  
(LAWYERS' CHAMBERS ALLOTMENT CELL)  
Room No. 401, Administrative Block, District Courts Complex  
Saket, New Delhi – 110 017.

**Public Notice**

Dated: 18.01.2012.

Subject:- **Initial allotment of Lawyers' Chambers in Lawyers' Chamber Block,  
District Court Complex, Saket, New Delhi.**

Whereas, 2582 applications were received from the advocates during the specified period i.e. from 23<sup>rd</sup> May, 2011 to 4<sup>th</sup> June, 2011 in response to notice dated 16.05.2011 for initial allotment of Lawyers' Chambers in Lawyers' Chamber Block in District Court Complex, Saket;

And whereas, on the basis of earlier scrutiny of application the advocates who were found ineligible were shifted to List C-2 (Supplementary B & C). Out of them, 88 advocates have submitted their representations and it was decided to call upon each of the said 88 representationists to furnish duly authenticated proof of they having been primarily practising at Patiala House Court so as to fulfil the eligibility conditions, with particular reference to the requirement of para 19 of the Application Form. In terms of the directions given, Branch In-Charge, LCAC addressed letters to each of them called upon to furnish authenticated sufficient proof on or before 16.01.2012. Though communications are reported to have been duly made, the office has reported that 17 of the said representationists have not even responded while 21 of them have put in requests in writing seeking extension of time. The office has further reported that subsequently three more similar representations have been received. In terms of the directions to the office, similar communications were also addressed to the said three representationists;

And whereas, said representations were considered in the meeting of Lawyers' Chambers Allotment Committee held on 17.01.2012;

It is hereby notified that the Allotment Committee has considered their request for extension of time and it has been decided to give one last opportunity and calls upon all these 91 representationists to furnish proof in the nature mentioned above on or before 31.01.2012 positively whereafter no time shall be allowed.

Issued under directions of, for and on behalf of the Allotment Committee.

Sd/-

**(B.R. Bansal)**

Member Secretary

Lawyers' Chambers Allotment Committee  
District Court Complex, Saket, New Delhi.

No. LCAC/Saket/2011/8/550

New Delhi, Dated: 18.01.2012.

Copy to:

- 1 The Caretaker, Saket Court Complex, New Delhi with the directions to display on the notice boards of Saket Court Complex, New Delhi.

Sd/-

**(B.R. Bansal)**

Member-Secretary

Lawyers' Chambers Allotment Committee  
District Court Complex, Saket, New Delhi.